## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**



**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: IND/1471/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: PHOENIX GLOBAL DMCC

NAME OF THE RESPONDENT(S)

: A&A INTERNATIONAL TRADING PVT LTD

**UNDER SECTION** 

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

MR. P. H. ARVINDA PANDIAN

SR. COUNSEL,

AR ANANT MERATHIA

Coursel for Respondent

2. A. ADITHYA

FOR M/s. PAUL & PAUL &]
HUDSON SAMUER & PAKTNERY

A. Hally.

## **ORDER**

Mr.A.Adithya, Counsel representing the Applicant present. Mr.P.H.Arvindh Pandian, Senior counsel for Mr. Anant Merathia, representing the Respondent also present. Both the counsels submitted final arguments. Order is reserved.

S. v ijazaquevan. (S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)